

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Report on :01-02-2020

Date : 01.02.2020										
SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	10114/2020	01.02.2020	CRLA-56/2020	S.C.DAS	C.O.	COURT NO. 7	Order Dtd. 9999-12-31			(Seat No-)
2	10115/2020	01.02.2020	CRLA-440/2012	R K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-29		CRIMINAL APPEAL	(Seat No-4)
3	10116/2020	01.02.2020	WP (C) - 15795/2019	P K DAS	C.O.	COURT NO. 3	Order Dtd. 2020-01-28			(Seat No-4)
4	10117/2020	01.02.2020	WP (C) - 20142/2017	D.P.DAS	C.O.	COURT NO. 3	Order Dtd. 2020-01-28			(Seat No-4)
5	10118/2020	01.02.2020	WP (C) - 15795/2019	M NAYAK	C.O.	COURT NO. 3	Order Dtd. 2020-01-28			(Seat No-4)
6	10119/2020	01.02.2020	CRLMP-782/2018	P.K. SINGH	C.O.	COURT NO. 9	Order Dtd. 2020-01-28			(Seat No-4)
7	10120/2020	01.02.2020	WP (C) - 15731/2019	M/S.SIDHARTH PRASAD DAS	C.O.	DR (J)	Order Dtd. 2020-01-28			(Seat No-4)
8	10121/2020	01.02.2020	WP (C) - 15731/2019	M NAYAK	C.O.	DR (J)	Order Dtd. 2020-01-28			(Seat No-4)
9	10122/2020	01.02.2020	WP (C) - 2674/2020	SPAB MANGARAJ	C.O.	COURT NO. 22	Order Dtd. 2020-01-28			(Seat No-4)

10	10123/2 020	01.02.20 20	CRLMP- 1667/20 19	S.P. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2020- 01-28			(Se at No- 4)
11	10124/2 020	01.02.20 20	WP (C) - 15693/2 019	P K DAS	C.O.	COURT NO. 3	Order Dtd. 2020- 01-28			(Se at No- 4)
12	10125/2 020	01.02.20 20	WP (C) - 15693/2 019	M NAYAK	C.O.	COURT NO. 3	Order Dtd. 2020- 01-28			(Se at No- 4)
13	10126/2 020	01.02.20 20	WP (C) - 1974/20 20	P.C. DAS	C.O.	COURT NO. 22	Order Dtd. 2020- 01-28	WRIT BRANCH -4		(Se at No- 38)
14	10127/2 020	01.02.20 20	OJC- 13996/1 996	M.R. MALLA	C.O.	COURT NO. 22	Order Dtd. 2020- 01-28			(Se at No- 38)
15	10128/2 020	01.02.20 20	WP (C) - 15979/2 019	P K DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 01-28			(Se at No- 38)
16	10129/2 020	01.02.20 20	WP (C) - 15797/2 019	M NAYAK	C.O.	COURT NO. 3	Order Dtd. 2020- 01-28			(Se at No- 38)
17	10130/2 020	01.02.20 20	OJC- 13996/1 996	M. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2020- 01-28			(Se at No- 38)
18	10131/2 020	01.02.20 20	WP (C) - 8306/20 16	S. BARIK	C.O.	COURT NO. 3	Order Dtd. 2020- 01-28			(Se at No- 38)
19	10132/2 020	01.02.20 20	WP (C) - 8306/20 16	S. BUDGATA	C.O.	COURT NO. 3	Order Dtd. 2020- 01-28			(Se at No- 38)
20	10133/2 020	01.02.20 20	WP (C) - 19991/2 019	L.D.SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 01-28	WRIT BRANCH -4		(Se at No- 19)
21	10134/2 020	01.02.20 20	WP (C) - 2034/20 20	D.K. MAHALIK	C.O.	COURT NO. 22	Order Dtd. 2020- 01-28			(Se at No- 19)
22	10135/2 020	01.02.20 20	WP (C) - 2368/20 20	T.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-			(Se at No-

							01-28			19)
23	10136/2020	01.02.2020	SAO-26/2017	F C NAYAK	C.O.	COURT NO. 7	Order Dtd. 2020-01-28		SECOND APPEAL	(Se at No-1)
24	10137/2020	01.02.2020	WP (C) - 19988/2019	L.D.SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-28		WRIT BRANCH -4	(Se at No-19)
25	10138/2020	01.02.2020	WP (C) - 2122/2020	M/S.A.PATTA NAIK	C.O.	COURT NO. 22	Order Dtd. 2020-01-28			(Se at No-19)
26	10139/2020	01.02.2020	BLAPL-7705/2019	K SAHOO	C.O.	COURT NO. 7	Order Dtd. 2020-01-28			(Se at No-19)
27	10140/2020	01.02.2020	WP (C) - 1981/2020	S.K. BARAL	C.O.	COURT NO. 22	Order Dtd. 2020-01-28			(Se at No-19)
28	10141/2020	01.02.2020	OJC-8370/2001	B.M.BHUYAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-27			(Se at No-19)
29	10142/2020	01.02.2020	WP (C) - 2319/2020	M.K. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-28		WRIT BRANCH (DIVISION BENCH)	(Se at No-115)
30	10143/2020	01.02.2020	WP (C) - 1393/2020	A PATTNAIK	C.O.	COURT NO. 22	Order Dtd. 2020-01-28			(Se at No-115)
31	10144/2020	01.02.2020	OJC-8370/2001	D. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-27			(Se at No-115)
32	10145/2020	01.02.2020	CONTC-153/2020	S. DAS	C.O.	COURT NO. 22	Order Dtd. 2020-01-22			(Se at No-115)
33	10146/2020	01.02.2020	WP (C) - 979/2008	R.R.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-28			(Se at No-115)
34	10147/2	01.02.2020	WP (C) -	S K MISHRA	C.O.	COURT	Order		WRIT	(Se

	020	20	15976/2019			NO. 3 OLD	Dtd. 2020-01-28		BRANCH -5	at No-20)
35	10148/2020	01.02.2020	WP (C) - 22340/2019	T. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-01-27		WRIT BRANCH -1	(Se at No-2)
36	10149/2020	01.02.2020	WP (C) - 2124/2020	A PATTANAIAK	C.O.	COURT NO. 22	Order Dtd. 2020-01-28			(Se at No-2)
37	10150/2020	01.02.2020	WP (C) - 979/2008	G. MISRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-28			(Se at No-2)
38	10151/2020	01.02.2020	JCRLA-7/2011	S P NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-28		CRIMINAL APPEAL	(Se at No-6)
39	10152/2020	01.02.2020	OJC-3918/2002	L.D. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-28		WRIT BRANCH -5	(Se at No-47)
40	10153/2020	01.02.2020	WP (C) - 17444/2015	S.K. DAS	C.O.	COURT NO. 8	Order Dtd. 2020-01-28			(Se at No-47)
41	10154/2020	01.02.2020	WP (C) - 1396/2020	A PATTANAIAK	C.O.	COURT NO. 22	Order Dtd. 2020-01-28			(Se at No-47)
42	10155/2020	01.02.2020	WP (C) - 17444/2015	S.K. DAS	C.O.	COURT NO. 8	Order Dtd. 2020-01-28			(Se at No-47)
43	10156/2020	01.02.2020	OJC-3918/2002	B.R. SENAPATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-28		WRIT BRANCH -5	(Se at No-47)
44	10157/2020	01.02.2020	WP (C) - 1159/2020	A PATTANAIAK	C.O.	COURT NO. 22	Order Dtd. 2020-01-28			(Se at No-47)
45	10158/2020	01.02.2020	WP (C) - 17444/2015	S.K. MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2020-01-28			(Se at No-47)
46	10159/2020	01.02.2020	WP (C) - 1984/2020	P.C. ACHARYA	C.O.	COURT NO. 22	Order Dtd. 2020-01-28			(Se at No-47)

47	10160/2020	01.02.2020	CRLMP-1572/2019	N.K. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2020-01-24			(Se at No-47)
48	10161/2020	01.02.2020	WP (C) - 2921/2020	B.K. DAS	C.O.	COURT NO. 22	Order Dtd. 2020-01-28			(Se at No-47)
49	10162/2020	01.02.2020	WP (C) - 2543/2020	D.K. MAHALIK	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-47)
50	10163/2020	01.02.2020	WP (C) - 822/2020	M R ROUSTRAY	C.O.	COURT NO. 8	Order Dtd. 2020-01-28			(Se at No-47)
51	10164/2020	01.02.2020	WP (C) - 2540/2020	D.K. MAHALIK	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-47)
52	10165/2020	01.02.2020	WP (C) - 462/2020	R K BARIK	C.O.	COURT NO. 22	Order Dtd. 2020-01-28			(Se at No-47)
53	10166/2020	01.02.2020	WP (C) - 1986/2020	P C ACHARYA	C.O.	COURT NO. 22	Order Dtd. 2020-01-28			(Se at No-47)
54	10167/2020	01.02.2020	WP (C) - 1967/2020	D.K. MAHALIK	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-47)
55	10168/2020	01.02.2020	WP (C) - 2709/2020	M R SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-01-28			(Se at No-47)
56	10169/2020	01.02.2020	WP (C) - 2664/2020	D.K. MAHALIK	C.O.	COURT NO. 22	Order Dtd. 2020-01-28		WRIT BRANCH -3	(Se at No-11)
57	10170/2020	01.02.2020	WP (C) - 2393/2020	M R ROUSTRAY	C.O.	COURT NO. 22	Order Dtd. 2020-01-28			(Se at No-11)
58	10171/2020	01.02.2020	CEREF-14/2003	P. MOHAPATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-22			(Se at No-11)
59	10172/2020	01.02.2020	WP (C) - 16128/2019	C.R. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2020-			(Se at No-

							01-27			11)
60	10173/2020	01.02.2020	BLAPL-226/2020	R.K. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-11)
61	10174/2020	01.02.2020	WP (C) - 16128/2019	T. PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2020-01-27			(Se at No-11)
62	10175/2020	01.02.2020	WP (C) - 2917/2020	P.L. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2020-01-28			(Se at No-11)
63	10176/2020	01.02.2020	WP (C) - 2919/2020	P.L. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2020-01-28			(Se at No-11)
64	10177/2020	01.02.2020	WP (C) - 2772/2020	S.C. DASH	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-11)
65	10178/2020	01.02.2020	WP (C) - 2035/2020	D.K. MAHALIK	C.O.	COURT NO. 22	Order Dtd. 2020-01-28			(Se at No-11)
66	10179/2020	01.02.2020	WP (C) - 2033/2020	D.K. MAHALIK	C.O.	COURT NO. 22	Order Dtd. 2020-01-28			(Se at No-11)
67	10180/2020	01.02.2020	CRLA-123/2014	D.K. PANDA	C.O.	COURT NO. 22	Order Dtd. 2020-01-28			(Se at No-11)
68	10181/2020	01.02.2020	WP (C) - 1818/2020	T.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-27			(Se at No-11)
69	10182/2020	01.02.2020	WP (C) - 2451/2020	J. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-11)
70	10183/2020	01.02.2020	MATA-123/2019	S. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-28			(Se at No-11)
71	10184/2020	01.02.2020	WP (C) - 2448/2020	J. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-11)
72	10185/2020	01.02.2020	WP (C) - 2449/2020	J. SAHOO	C.O.	COURT NO. 19	Order Dtd.			(Se at

			20				2020-01-28			No-11)
73	10186/2020	01.02.2020	MATA-18/2019	N. SEN	C.O.	DR (J)	Order Dtd. 2020-01-28		FIRST APPEAL	(Se at No-4)
74	10187/2020	01.02.2020	CONTC-1576/2019	R. BISWAL	C.O.	COURT NO. 3	Order Dtd. 2020-01-27			(Se at No-4)
75	10188/2020	01.02.2020	WP (C) - 2942/2020	S.S. SAHU	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-4)
76	10189/2020	01.02.2020	WP (C) - 28643/2019	P.K.PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-28		WRIT BRANCH (DIVISION BENCH)	(Se at No-108)
77	10190/2020	01.02.2020	WP (C) - 2115/2020	H.K. PANDA	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-108)
78	10191/2020	01.02.2020	WP (C) - 2107/2020	H.K. PANDA	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-108)
79	10192/2020	01.02.2020	WP (C) - 1721/2020	R.R. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-01-27			(Se at No-108)
80	10193/2020	01.02.2020	WP (C) - 1153/2020	P.K. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-01-27			(Se at No-108)
81	10194/2020	01.02.2020	WP (C) - 2111/2020	H.K. PANDA	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-108)
82	10195/2020	01.02.2020	WP (C) - 2938/2020	S.S. SAHU	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-108)
83	10196/2020	01.02.2020	WP (C) - 2585/2020	S.S. SAHU	C.O.	COURT NO. 19	Order Dtd. 2020-			(Se at No-

							01-28			108)
84	10197/2020	01.02.2020	OTAPL-27/2018	B.K. PANDA	C.O.	COURT NO. 9	Order Dtd. 2020-01-28			(Se at No-108)
85	10198/2020	01.02.2020	WP (C) - 28625/2019	N.K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-01-28		WRIT BRANCH (DIVISION BENCH)	(Se at No-108)
86	10199/2020	01.02.2020	WP (C) - 28625/2019	H.K. BHOL	C.O.	COURT NO. 19	Order Dtd. 2020-01-28		WRIT BRANCH (DIVISION BENCH)	(Se at No-108)
87	10200/2020	01.02.2020	WP (C) - 2561/2020	M.K. RATH, ADV	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-108)
88	10201/2020	01.02.2020	MATA-170/2017	M/S.BIPLAB P.B.BAHALI	C.O.	COURT NO. 22	Order Dtd. 2020-01-27		FIRST APPEAL	(Se at No-2)
89	10202/2020	01.02.2020	ABLAPL-18679/2019	S.K.SAHOO	GENERAL		Order Dtd. 2020-01-22			(Se at No-2)
90	10203/2020	01.02.2020	ABLAPL-18679/2019	S.K.SAHOO	GENERAL		Order Dtd. 2020-01-22			(Se at No-2)
91	10204/2020	01.02.2020	WP (C) - 2480/2020	U P BAG	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-2)
92	10205/2020	01.02.2020	WP (C) - 2483/2020	U P BAG	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-2)
93	10206/2020	01.02.2020	WP (C) - 854/2020	N C SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-01-28			(Se at No-2)
94	10207/2020	01.02.2020	WP (C) - 16594/2019	K C PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2020-01-28			(Se at No-2)
95	10208/2020	01.02.2020	WP (C) -	B K PANDA	C.O.	COURT	Order			(Se

	020	20	28505/2019			NO. 19	Dtd. 2020-01-28			at No-2)
96	10209/2020	01.02.2020	WP (C) - 953/2020	B K MOHARANA	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-2)
97	10210/2020	01.02.2020	WP (C) - 953/2020	S K SAMAL	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-2)
98	10211/2020	01.02.2020	WP (C) - 2292/2020	B K PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-28		WRIT BRANCH (DIVISION BENCH)	(Se at No-114)
99	10212/2020	01.02.2020	WP (C) - 234/2020	A K DAS	C.O.	COURT NO. 22	Order Dtd. 2020-01-28			(Se at No-114)
100	10213/2020	01.02.2020	WP (C) - 234/2020	A K DAS	C.O.	COURT NO. 22	Order Dtd. 2020-01-28			(Se at No-114)
101	10214/2020	01.02.2020	WP (C) - 265/2020	PITABAS NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-01-28		WRIT BRANCH -2	(Se at No-45)
102	10215/2020	01.02.2020	WP (C) - 677/2020	L D PANDA	C.O.	COURT NO. 22	Order Dtd. 2020-01-28			(Se at No-45)
103	10216/2020	01.02.2020	WP (C) - 1488/2020	C.R. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-45)
104	10217/2020	01.02.2020	WP (C) - 1487/2020	C.R. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-45)
105	10218/2020	01.02.2020	WP (C) - 1482/2020	P.C. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-45)
106	10219/2020	01.02.2020	WP (C) - 1495/2020	C.R. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-45)
107	10220/2020	01.02.2020	WP (C) -	A.K. JATI	C.O.	COURT	Order			(Se

7	020	20	1249/20 20			NO. 19	Dtd. 2020- 01-28			at No- 45)
10 8	10221/2 020	01.02.20 20	WP (C) - 1161/20 20	A PATTNAIK	C.O.	COURT NO. 22	Order Dtd. 2020- 01-28			(Se at No- 45)
10 9	10222/2 020	01.02.20 20	WP (C) - 1869/20 20	H.S. PANDA	C.O.	COURT NO. 19	Order Dtd. 2020- 01-28			(Se at No- 45)
11 0	10223/2 020	01.02.20 20	WP (C) - 1926/20 20	P.N. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020- 01-28			(Se at No- 45)
11 1	10224/2 020	01.02.20 20	WP (C) - 1489/20 20	C.R. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020- 01-28			(Se at No- 45)
11 2	10225/2 020	01.02.20 20	WP (C) - 1490/20 20	C.R. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020- 01-28			(Se at No- 45)
11 3	10226/2 020	01.02.20 20	WP (C) - 1394/20 20	A PATTANAIAK	C.O.	COURT NO. 22	Order Dtd. 2020- 01-28			(Se at No- 45)
11 4	10227/2 020	01.02.20 20	WP (C) - 1491/20 20	C.R. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020- 01-28			(Se at No- 45)
11 5	10228/2 020	01.02.20 20	WP (C) - 1493/20 20	C.R. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020- 01-28			(Se at No- 45)
11 6	10229/2 020	01.02.20 20	WP (C) - 2155/20 20	MAHADEV BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020- 01-28			(Se at No- 45)
11 7	10230/2 020	01.02.20 20	WP (C) - 29653/2 019	M.K. RATH, ADV	C.O.	COURT NO. 19	Order Dtd. 2020- 01-28			(Se at No- 45)
11 8	10231/2 020	01.02.20 20	WP (C) - 29653/2 019	B.K. MOHARANA	C.O.	COURT NO. 19	Order Dtd. 2020- 01-28			(Se at No- 45)
11 9	10232/2 020	01.02.20 20	WP (C) - 2185/20 20	R C MUDULI	C.O.	COURT NO. 19	Order Dtd. 2020- 01-28			(Se at No- 45)

120	10233/2020	01.02.2020	WP (C) - 1719/2020	S P SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-45)
121	10234/2020	01.02.2020	BLAPL-4985/2019	S.C. BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-29		CRIMINAL MISC-3	(Se at No-14)
122	10235/2020	01.02.2020	WP (C) - 377/2020	S K MISHRA	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-14)
123	10236/2020	01.02.2020	WP (C) - 2341/2020	K.C. SAHU	C.O.	COURT NO. 8	Order Dtd. 2020-01-29			(Se at No-14)
124	10237/2020	01.02.2020	WP (C) - 1715/2020	BASUDEV BARIK	C.O.	COURT NO. 19	Order Dtd. 2020-01-27			(Se at No-14)
125	10238/2020	01.02.2020	BLAPL-4985/2019	J. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-01		CRIMINAL MISC-3	(Se at No-14)
126	10239/2020	01.02.2020	WP (C) - 26058/2019	S K MISHRA	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-14)
127	10240/2020	01.02.2020	WP (C) - 954/2020	B.K. MHARANA	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-14)
128	10241/2020	01.02.2020	BLAPL-10638/2019	S. BISWAL	C.O.	COURT NO. 8	Order Dtd. 2020-01-29			(Se at No-14)
129	10242/2020	01.02.2020	WP (C) - 2929/2020	U P BAG	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-14)
130	10243/2020	01.02.2020	WP (C) - 954/2020	S.K. SAMAL	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-14)
131	10244/2020	01.02.2020	CRLREV-719/2019	P.K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2020-01-29			(Se at No-14)
132	10245/2020	01.02.2020	WP (C) - 2764/2020	B K MOHARANA	C.O.	COURT NO. 19	Order Dtd. 2020-			(Se at No-

							01-28			14)
133	10246/2020	01.02.2020	WP (C) - 2359/2020	U.P. BAG	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-14)
134	10247/2020	01.02.2020	CRLREV-416/2018	T.N. CHOUDHURY	C.O.	COURT NO. 10	Order Dtd. 2020-01-29		CRIMINAL REVISION	(Se at No-5)
135	10248/2020	01.02.2020	WP (C) - 2135/2020	B.K. DALAI	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-5)
136	10249/2020	01.02.2020	WP (C) - 2762/2020	B K MOHARANA	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-5)
137	10250/2020	01.02.2020	TRP (C) - 101/2019	P.K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-01-29		M.J.C.	(Se at No-6)
138	10251/2020	01.02.2020	WP (C) - 1798/2020	P. K. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-01-27			(Se at No-6)
139	10252/2020	01.02.2020	WP (C) - 2019/2020	P.K. JENA	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-6)
140	10253/2020	01.02.2020	TRP (C) - 27/2020	P.K. JENA	C.O.	COURT NO. 7	Order Dtd. 2020-01-29			(Se at No-6)
141	10254/2020	01.02.2020	WP (C) - 2455/2020	JYOTIRANJAN SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-6)
142	10255/2020	01.02.2020	WP (C) - 1953/2020	M/S. JATINDR A KUMAR MOHAPATRA	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-6)
143	10256/2020	01.02.2020	WP (C) - 2479/2020	U P BAG	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-6)
144	10257/2020	01.02.2020	TRP (C) - 28/2020	J. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2020-01-29			(Se at No-6)
145	10258/2020	01.02.2020	WP (C) - 1031/20	K.C. SAHOO	C.O.	COURT NO. 19	Order Dtd.			(Se at

			20				2020-01-28			No-6)
146	10259/2020	01.02.2020	WP (C) - 2187/2020	R CH ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-6)
147	10260/2020	01.02.2020	WP (C) - 2149/2020	B.B. MALLICK	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-6)
148	10261/2020	01.02.2020	WP (C) - 2188/2020	R CH ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-6)
149	10262/2020	01.02.2020	WP (C) - 2189/2020	R CH ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-6)
150	10263/2020	01.02.2020	BLAPL-323/2020	S. ROUT	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-6)
151	10264/2020	01.02.2020	WP (C) - 1922/2020	SARADA NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-6)
152	10265/2020	01.02.2020	ABLAPL-228/2020	H.K. BHOL	C.O.	COURT NO. 9	Order Dtd. 2020-01-28			(Se at No-6)
153	10266/2020	01.02.2020	WP (C) - 2940/2020	S S SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-6)
154	10267/2020	01.02.2020	WP (C) - 9556/2019	J.P. KAR	C.O.	COURT NO. 7	Order Dtd. 2020-01-29		WRIT BRANCH -8	(Se at No-42)
155	10268/2020	01.02.2020	FAO-892/2019	S. SWAIN	C.O.	COURT NO. 8	Order Dtd. 2020-01-29		MISC. APPEAL SEC.	(Se at No-5)
156	10269/2020	01.02.2020	WP (C) - 2486/2020	U P BAG	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-5)
157	10270/2020	01.02.2020	WP (C) - 2575/2020	M R SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-5)
158	10271/2020	01.02.2020	FAO-	S. BISWAL	C.O.	COURT	Order		MISC.	(Se

8	020	20	892/2019			NO. 8	Dtd. 2020-01-29		APPEAL SEC.	at No-5)
159	10272/2020	01.02.2020	WP (C) - 20847/2019	K. CHOUDHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29		WRIT BRANCH -8	(Se at No-39)
160	10273/2020	01.02.2020	WP (C) - 2576/2020	M R SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-39)
161	10274/2020	01.02.2020	WP (C) - 20852/2019	K. CHOUDHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29		WRIT BRANCH -8	(Se at No-39)
162	10275/2020	01.02.2020	WP (C) - 2761/2020	B K MOHARANA	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-39)
163	10276/2020	01.02.2020	WP (C) - 21724/2019	S. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-28			(Se at No-39)
164	10277/2020	01.02.2020	WP (C) - 785/2020	R K MISHRA	C.O.	COURT NO. 19	Order Dtd. 2020-01-27			(Se at No-39)
165	10278/2020	01.02.2020	WP (C) - 21724/2019	R.K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-28			(Se at No-39)
166	10279/2020	01.02.2020	WP (C) - 1789/2020	P. K. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-01-27			(Se at No-39)
167	10280/2020	01.02.2020	WP (C) - 21724/2019	K.N.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-28			(Se at No-39)
168	10281/2020	01.02.2020	WP (C) - 1792/2020	P. K. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-01-27			(Se at No-39)
169	10282/2020	01.02.2020	FAO- 950/2019	SARAT SWAIN	C.O.	COURT NO. 7	Order Dtd. 2020-01-29		MISC. APPEAL SEC.	(Se at No-9)
170	10283/2020	01.02.2020	WP (C) - 21724/2019	S. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-28			(Se at No-9)

17 1	10284/2 020	01.02.20 20	FAO- 950/201 9	R. P. BHAGAT	C.O.	COURT NO. 7	Order Dtd. 2020- 01-29		MISC. APPEAL SEC.	(Se at No- 9)
17 2	10285/2 020	01.02.20 20	BLAPL- 321/202 0	HIMANSHU KUMAR BHOL	C.O.	COURT NO. 23	Order Dtd. 2020- 01-29			(Se at No- 9)
17 3	10286/2 020	01.02.20 20	WP (C) - 2113/20 20	H.K. PANDA	C.O.	COURT NO. 19	Order Dtd. 2020- 01-27			(Se at No- 9)
17 4	10287/2 020	01.02.20 20	WP (C) - 9555/20 03	P K LENKA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2020- 01-17			(Se at No- 9)
17 5	10288/2 020	01.02.20 20	WP (C) - 27536/2 019	B.B. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2019- 01-28			(Se at No- 9)
17 6	10289/2 020	01.02.20 20	WP (C) - 1468/20 20	M.K. PADHAN	C.O.	COURT NO. 9	Order Dtd. 2020- 01-28			(Se at No- 9)
17 7	10290/2 020	01.02.20 20	WP (C) - 8433/20 19	C R NAYAK	C.O.	COURT NO. 9	Order Dtd. 2020- 01-28		WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 112)
17 8	10291/2 020	01.02.20 20	WP (C) - 19660/2 019	K. C. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020- 01-29		WRIT BRANCH -1	(Se at No- 4)
17 9	10292/2 020	01.02.20 20	CMP- 46/2020	S. PATI	C.O.	COURT NO. 24	Order Dtd. 2020- 01-27		WRIT BRANCH -8	(Se at No- 40)
18 0	10293/2 020	01.02.20 20	ARBP- 2/2010	RATIKANTA SAHOO	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2020- 01-24			(Se at No- 40)
18 1	10294/2 020	01.02.20 20	WP (C) - 10979/2 019	RAJENDRA KUMAR DASH	C.O.	COURT NO. 22	Order Dtd. 2020- 01-29		WRIT BRANCH -8	(Se at No- 43)
18 2	10295/2 020	01.02.20 20	CMP- 46/2020	B.N. SARANGI	C.O.	COURT NO. 24	Order Dtd. 2020- 01-27		WRIT BRANCH -8	(Se at No- 40)
18 3	10296/2 020	01.02.20 20	WP (C) - 10979/2	U. C. BEHERA	C.O.	COURT NO. 22	Order Dtd.		WRIT BRANCH	(Se at

			019				2020-01-29		-8	No-43)
184	10297/2020	01.02.2020	WP (C) - 1735/2020	SUMANTA DAS	C.O.	COURT NO. 19	Order Dtd. 2020-01-27			(Se at No-43)
185	10298/2020	01.02.2020	WP (C) - 3493/2020	M/S.NILAMAD HAB BISOI	C.O.	COURT NO. 7	Order Dtd. 2020-01-29		WRIT BRANCH -5	(Se at No-22)
186	10299/2020	01.02.2020	WP (C) - 2101/2020	H.K. PANDA	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-22)
187	10300/2020	01.02.2020	WP (C) - 1826/2020	P K JENA	C.O.	COURT NO. 19	Order Dtd. 2020-01-27			(Se at No-22)
188	10301/2020	01.02.2020	ABLAPL-17523/2019	T. PRADHAN	GENERAL		Order Dtd. 2020-01-22			(Se at No-22)
189	10302/2020	01.02.2020	WP (C) - 2751/2020	R. K. SAHU	C.O.	COURT NO. 7	Order Dtd. 2020-01-29		WRIT BRANCH -4	(Se at No-19)
190	10303/2020	01.02.2020	WP (C) - 2638/2020	ANANTA DAS	C.O.	COURT NO. 7	Order Dtd. 2020-01-29		WRIT BRANCH -3	(Se at No-11)
191	10304/2020	01.02.2020	WP (C) - 23284/2019	S K SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-01-28		WRIT BRANCH (DIVISION BENCH)	(Se at No-102)
192	10305/2020	01.02.2020	WP (C) - 27544/2019	B.B. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2020-01-28			(Se at No-102)
193	10306/2020	01.02.2020	WP (C) - 3217/2020	K. CHOUDHURY	C.O.	COURT NO. 7	Order Dtd. 2020-01-29			(Se at No-102)
194	10307/2020	01.02.2020	WP (C) - 1971/2020	P K JENA	C.O.	COURT NO. 9	Order Dtd. 2020-01-28		WRIT BRANCH (DIVISION BENCH)	(Se at No-110)
19	10308/2	01.02.2020	WP (C) -	B.B.	C.O.	COURT	Order			(Se

5	020	20	25914/2019	MALLICK		NO. 17	Dtd. 2019-01-28			at No-110)
196	10309/2020	01.02.2020	WP (C) - 293/2020	R. K. MEHER	C.O.	COURT NO. 7	Order Dtd. 2020-01-29		WRIT BRANCH -2	(Se at No-45)
197	10310/2020	01.02.2020	WP (C) - 1928/2020	P K JENA	C.O.	COURT NO. 9	Order Dtd. 2020-01-28		WRIT BRANCH (DIVISION BENCH)	(Se at No-110)
198	10311/2020	01.02.2020	WP (C) - 21235/2019	R. K. BARIK	C.O.	COURT NO. 9	Order Dtd. 2020-01-28			(Se at No-110)
199	10312/2020	01.02.2020	WP (C) - 21235/2019	S. K. LENKA	C.O.	COURT NO. 9	Order Dtd. 2020-01-28			(Se at No-110)
200	10313/2020	01.02.2020	WP (C) - 29426/2019	T. BAG	C.O.	COURT NO. 9	Order Dtd. 2020-01-28		WRIT BRANCH -2	(Se at No-9)
201	10314/2020	01.02.2020	ABLAPL-595/2020	H K BHOL	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-9)
202	10315/2020	01.02.2020	ABLAPL-530/2020	JANMEJAY PARIDA	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-9)
203	10316/2020	01.02.2020	WP (C) - 2117/2020	M.K. PADHAN	C.O.	COURT NO. 9	Order Dtd. 2020-01-28		WRIT BRANCH (DIVISION BENCH)	(Se at No-113)
204	10317/2020	01.02.2020	ABLAPL-533/2020	JANMEJAY PARIDA	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-113)
205	10318/2020	01.02.2020	MACA-674/2016	S. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020-01-29		MISC. APPEAL SEC.	(Se at No-9)
206	10319/2020	01.02.2020	WP (C) - 17821/2019	H.K. DASH, ADV	C.O.	COURT NO. 9	Order Dtd. 2020-		WRIT BRANCH (DIVIS	(Se at No-

							01-27		ION BENCH)	111)
207	10320/2020	01.02.2020	MACA-674/2016	R. P. BHAGAT	C.O.	COURT NO. 23	Order Dtd. 2020-01-29		MISC. APPEAL SEC.	(Se at No-9)
208	10321/2020	01.02.2020	BLAPL-213/2020	S. ROUT	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-9)
209	10322/2020	01.02.2020	WP (C) - 22495/2015	B. D. BISWAL	GENERAL		Order Dtd. 2019-12-16			(Se at No-9)
210	10323/2020	01.02.2020	BLAPL-219/2020	S. ROUT	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-9)
211	10324/2020	01.02.2020	BLAPL-303/2020	N.K.LENKA	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-9)
212	10325/2020	01.02.2020	WP (C) - 9142/2017	P. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2020-01-29		WRIT BRANCH -3	(Se at No-33)
213	10326/2020	01.02.2020	ABLAPL-12621/2019	A. K. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-29			(Se at No-33)
214	10327/2020	01.02.2020	ABLAPL-17607/2019	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-33)
215	10328/2020	01.02.2020	BLAPL-10551/2019	M. BARAL	C.O.	COURT NO. 23	Order Dtd. 2020-01-28			(Se at No-33)
216	10329/2020	01.02.2020	ABLAPL-596/2020	SUVENDU BARIK	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-33)
217	10330/2020	01.02.2020	CONTC-376/2019	S. DAS	C.O.	COURT NO. 9	Order Dtd. 2020-01-28			(Se at No-33)
218	10331/2020	01.02.2020	ABLAPL-570/2020	SUVENDU BARIK	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-33)
219	10332/2020	01.02.2020	ABLAPL-	SUVENDU	C.O.	COURT	Order			(Se

9	020	20	588/2020	BARIK		NO. 1	Dtd. 2020-01-29			at No-33)
220	10333/2020	01.02.2020	BLAPL-6023/2018	M.R. ROUTRAY	C.O.	COURT NO. 5	Order Dtd. 2020-01-29		CRIMINAL MISC-3	(Se at No-12)
221	10334/2020	01.02.2020	ABLAPL-590/2020	ASHISH KUMAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-12)
222	10335/2020	01.02.2020	BLAPL-8271/2019	KADAMBINI SAHOO	C.O.	COURT NO. 7	Order Dtd. 2020-01-29			(Se at No-12)
223	10336/2020	01.02.2020	WP (C) - 26815/2019	J.J. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-01-27			(Se at No-12)
224	10337/2020	01.02.2020	BLAPL-10811/2019	SARAT KUMAR JENA	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-12)
225	10338/2020	01.02.2020	BLAPL-10815/2019	SARAT KUAMAR JENA	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-12)
226	10339/2020	01.02.2020	BLAPL-6022/2018	M.R.ROUTRAY	C.O.	COURT NO. 5	Order Dtd. 2020-01-29		CRIMINAL MISC-3	(Se at No-12)
227	10340/2020	01.02.2020	BLAPL-27728/2012	S. N. SAHOO	GENERAL		Order Dtd. 2012-02-11		CRIMINAL MISC-3	(Se at No-14)
228	10341/2020	01.02.2020	ABLAPL-558/2020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-14)
229	10342/2020	01.02.2020	BLAPL-10927/2019	NIRANJAN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-01-21			(Se at No-14)
230	10343/2020	01.02.2020	BLAPL-130/2020	H. K. PATRA	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-14)
231	10344/2020	01.02.2020	ABLAPL-695/2020	J BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-14)

23 2	10345/2 020	01.02.20 20	BLAPL- 142/202 0	BALARAM SINGH	C.O.	COURT NO. 23	Order Dtd. 2020- 01-27			(Se at No- 14)
23 3	10346/2 020	01.02.20 20	BLAPL- 191/202 0	H. K. PATRA	C.O.	COURT NO. 23	Order Dtd. 2020- 01-29			(Se at No- 14)
23 4	10347/2 020	01.02.20 20	ABLAPL- 694/202 0	S R KAR	C.O.	COURT NO. 1	Order Dtd. 2020- 01-29			(Se at No- 14)
23 5	10348/2 020	01.02.20 20	BLAPL- 195/202 0	DEEPANJALI SAHU	C.O.	COURT NO. 23	Order Dtd. 2020- 01-29			(Se at No- 14)
23 6	10349/2 020	01.02.20 20	ABLAPL- 667/202 0	C K ROUT	C.O.	COURT NO. 1	Order Dtd. 2020- 01-29			(Se at No- 14)
23 7	10350/2 020	01.02.20 20	BLAPL- 200/202 0	B. R. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020- 01-29			(Se at No- 14)
23 8	10351/2 020	01.02.20 20	BLAPL- 204/202 0	P. K. DAS	C.O.	COURT NO. 23	Order Dtd. 2020- 01-29			(Se at No- 14)
23 9	10352/2 020	01.02.20 20	ABLAPL- 557/202 0	R R DAS	C.O.	COURT NO. 1	Order Dtd. 2020- 01-28			(Se at No- 14)
24 0	10353/2 020	01.02.20 20	BLAPL- 207/202 0	A. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020- 01-29			(Se at No- 14)
24 1	10354/2 020	01.02.20 20	ABLAPL- 556/202 0	R B MISHRA	C.O.	COURT NO. 1	Order Dtd. 2020- 01-28			(Se at No- 14)
24 2	10355/2 020	01.02.20 20	BLAPL- 209/202 0	T. R. DAS	C.O.	COURT NO. 23	Order Dtd. 2020- 01-29			(Se at No- 14)
24 3	10356/2 020	01.02.20 20	ABLAPL- 597/202 0	S R PANI	C.O.	COURT NO. 1	Order Dtd. 2020- 01-29			(Se at No- 14)
24 4	10357/2 020	01.02.20 20	BLAPL- 217/202 0	BISWARANJAN DALAI	C.O.	COURT NO. 23	Order Dtd. 2020-			(Se at No-

							01-29			14)
24 5	10358/2 020	01.02.20 20	ABLAPL- 675/202 0	P.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020- 01-29			(Se at No- 14)
24 6	10359/2 020	01.02.20 20	BLAPL- 222/202 0	SAMIR BARIK	C.O.	COURT NO. 23	Order Dtd. 2020- 01-29			(Se at No- 14)
24 7	10360/2 020	01.02.20 20	BLAPL- 273/202 0	B. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2020- 01-29			(Se at No- 14)
24 8	10361/2 020	01.02.20 20	BLAPL- 225/202 0	SIBA PRASAD SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020- 01-29			(Se at No- 14)
24 9	10362/2 020	01.02.20 20	ABLAPL- 690/202 0	AMLAN SHAKTI PAUL	C.O.	COURT NO. 1	Order Dtd. 2020- 01-29			(Se at No- 14)
25 0	10363/2 020	01.02.20 20	ABLAPL- 461/202 0	N K LENKA	C.O.	COURT NO. 1	Order Dtd. 2020- 01-28			(Se at No- 14)
25 1	10364/2 020	01.02.20 20	ABLAPL- 689/202 0	S.K. JENA	C.O.	COURT NO. 1	Order Dtd. 2020- 01-29			(Se at No- 14)
25 2	10365/2 020	01.02.20 20	ABLAPL- 666/202 0	CHINTU SAMAL	C.O.	COURT NO. 1	Order Dtd. 2020- 01-29			(Se at No- 14)
25 3	10366/2 020	01.02.20 20	ABLAPL- 686/202 0	P.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020- 01-29			(Se at No- 14)
25 4	10367/2 020	01.02.20 20	ABLAPL- 666/202 0	P R NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020- 01-29			(Se at No- 14)
25 5	10368/2 020	01.02.20 20	ABLAPL- 683/202 0	B.P. TANGA	C.O.	COURT NO. 1	Order Dtd. 2020- 01-29			(Se at No- 14)
25 6	10369/2 020	01.02.20 20	ABLAPL- 668/202 0	J SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020- 01-29			(Se at No- 14)
25 7	10370/2 020	01.02.20 20	ABLAPL- 682/202	S.R. PANI	C.O.	COURT NO. 1	Order Dtd.			(Se at

			0				2020-01-29			No-14)
258	10371/2020	01.02.2020	ABLAPL-669/2020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-14)
259	10372/2020	01.02.2020	BLAPL-249/2020	P. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-14)
260	10373/2020	01.02.2020	ABLAPL-681/2020	G. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-14)
261	10374/2020	01.02.2020	ABLAPL-672/2020	P K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-14)
262	10375/2020	01.02.2020	BLAPL-248/2020	PRASANTA KUMAR SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-14)
263	10376/2020	01.02.2020	BLAPL-246/2020	P. K. SINGH	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-14)
264	10377/2020	01.02.2020	ABLAPL-673/2020	SAMIR BARIK	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-14)
265	10378/2020	01.02.2020	ABLAPL-679/2020	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-14)
266	10379/2020	01.02.2020	BLAPL-245/2020	M. N. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-14)
267	10380/2020	01.02.2020	ABLAPL-575/2020	R K SAHU	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-14)
268	10381/2020	01.02.2020	BLAPL-243/2020	GEETANJALI MAJHI	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-14)
269	10382/2020	01.02.2020	BLAPL-241/2020	SARAT KUMAR JENA	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-14)
27	10383/2	01.02.20	ABLAPL-	GANESH	C.O.	COURT	Order			(Se

0	020	20	574/2020	SAHOO		NO. 1	Dtd. 2020-01-29			at No-14)
271	10384/2020	01.02.2020	BLAPL-239/2020	B. DAS	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-14)
272	10385/2020	01.02.2020	BLAPL-238/2020	R. R. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-14)
273	10386/2020	01.02.2020	ABLAPL-573/2020	S PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-14)
274	10387/2020	01.02.2020	BLAPL-234/2020	M. R. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-14)
275	10388/2020	01.02.2020	ABLAPL-572/2020	D MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-14)
276	10389/2020	01.02.2020	BLAPL-231/2020	SAILENDRA BISWAL	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-14)
277	10390/2020	01.02.2020	BLAPL-229/2020	M. R. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-14)
278	10391/2020	01.02.2020	ABLAPL-568/2020	J K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-14)
279	10392/2020	01.02.2020	BLAPL-227/2020	M. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-14)
280	10393/2020	01.02.2020	ABLAPL-567/2020	D R BEHURAY	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-14)
281	10394/2020	01.02.2020	ABLAPL-693/2020	T. R. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-14)
282	10395/2020	01.02.2020	ABLAPL-561/2020	J K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-14)

283	10396/2020	01.02.2020	ABLAPL-594/2020	BIKRAM BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-14)
284	10397/2020	01.02.2020	ABLAPL-712/2020	U.C.JENA	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-14)
285	10398/2020	01.02.2020	ABLAPL-485/2020	MANOJ KUMAR PANI	C.O.	COURT NO. 1	Order Dtd. 2020-02-11			(Se at No-14)
286	10399/2020	01.02.2020	ABLAPL-471/2020	S.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-14)
287	10400/2020	01.02.2020	ABLAPL-487/2020	MANOJ KUMAR PANI	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-14)
288	10401/2020	01.02.2020	ABLAPL-475/2020	P.K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-14)
289	10402/2020	01.02.2020	ABLAPL-493/2020	B. K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-14)
290	10403/2020	01.02.2020	ABLAPL-466/2020	P.K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-14)
291	10404/2020	01.02.2020	ABLAPL-499/2020	S. R. KARA	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-14)
292	10405/2020	01.02.2020	ABLAPL-592/2020	R N DASH	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-14)
293	10406/2020	01.02.2020	ABLAPL-194/2020	SESHDEV BISWAL	C.O.	COURT NO. 9	Order Dtd. 2020-01-28			(Se at No-14)
294	10407/2020	01.02.2020	BLAPL-277/2020	A.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-14)
295	10408/2020	01.02.2020	ABLAPL-9967/2018	P. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-		CRIMINAL MISC-3	(Se at No-

							01-29			9)
29 6	10409/2 020	01.02.20 20	ABLAPL- 453/202 0	NITYANANDA MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020- 01-28			(Se at No- 9)
29 7	10410/2 020	01.02.20 20	CRLMC- 3532/20 19	ASHOK KUMAR BISWAL	C.O.	COURT NO. 1	Order Dtd. 2020- 01-21			(Se at No- 9)
29 8	10411/2 020	01.02.20 20	CRLMC- 3532/20 19	I. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020- 01-21			(Se at No- 9)
29 9	10412/2 020	01.02.20 20	CRLMC- 3534/20 19	S. C. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2020- 01-29			(Se at No- 9)
30 0	10413/2 020	01.02.20 20	ABLAPL- 444/202 0	S.P. MISHRA, ADV	C.O.	COURT NO. 1	Order Dtd. 2020- 01-28			(Se at No- 9)
30 1	10414/2 020	01.02.20 20	ABLAPL- 229/202 0	D.K. JENA	C.O.	COURT NO. 9	Order Dtd. 2020- 01-28			(Se at No- 9)
30 2	10415/2 020	01.02.20 20	ABLAPL- 702/202 0	R. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020- 01-29			(Se at No- 9)
30 3	10416/2 020	01.02.20 20	ABLAPL- 589/202 0	P K PRUSTY	C.O.	COURT NO. 1	Order Dtd. 2020- 01-29			(Se at No- 9)
30 4	10417/2 020	01.02.20 20	ABLAPL- 542/202 0	S.K. PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2020- 01-28			(Se at No- 9)
30 5	10418/2 020	01.02.20 20	ABLAPL- 703/202 0	A. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020- 01-29			(Se at No- 9)
30 6	10419/2 020	01.02.20 20	ABLAPL- 674/202 0	AMLAN SHAKTI PAUL	C.O.	COURT NO. 1	Order Dtd. 2020- 01-29			(Se at No- 9)
30 7	10420/2 020	01.02.20 20	ABLAPL- 586/202 0	D K JENA	C.O.	COURT NO. 1	Order Dtd. 2020- 01-29			(Se at No- 9)
30 8	10421/2 020	01.02.20 20	CRLMC- 3553/20	S. C. SUNDARA	C.O.	COURT NO. 1	Order Dtd.			(Se at

			19				2020-01-29			No-9)
309	10422/2020	01.02.2020	ABLAPL-583/2020	J SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-9)
310	10423/2020	01.02.2020	BLAPL-256/2020	B. SINGH	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-9)
311	10424/2020	01.02.2020	CRLMC-3555/2019	S. C. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-9)
312	10425/2020	01.02.2020	ABLAPL-580/2020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-9)
313	10426/2020	01.02.2020	ABLAPL-600/2020	N. K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-9)
314	10427/2020	01.02.2020	BLAPL-294/2020	M. BARAL	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-9)
315	10428/2020	01.02.2020	ABLAPL-527/2020	B SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-9)
316	10429/2020	01.02.2020	BLAPL-291/2020	A. KALASH	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-9)
317	10430/2020	01.02.2020	ABLAPL-522/2020	R R NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-9)
318	10431/2020	01.02.2020	BLAPL-292/2020	A. KALASH	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-9)
319	10432/2020	01.02.2020	WP (C) - 3485/2020	P. L. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No-9)
320	10433/2020	01.02.2020	ABLAPL-729/2020	H. K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-9)
32	10434/2	01.02.2020	ABLAPL-	P K JENA	C.O.	COURT	Order			(Se

1	020	20	516/2020			NO. 1	Dtd. 2020-01-28			at No-9)
322	10435/2020	01.02.2020	WP (C) - 28698/2019	SUBRATA PANDA	C.O.	COURT NO. 7	Order Dtd. 2020-01-28			(Se at No-9)
323	10436/2020	01.02.2020	ABLAPL-515/2020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-9)
324	10437/2020	01.02.2020	ABLAPL-728/2020	H. K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-9)
325	10438/2020	01.02.2020	CRLMC-3556/2019	S. C. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-9)
326	10439/2020	01.02.2020	CRLMC-3557/2019	S. C. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-9)
327	10440/2020	01.02.2020	CRLMC-3558/2019	S. C. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-9)
328	10441/2020	01.02.2020	ABLAPL-554/2020	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-9)
329	10442/2020	01.02.2020	ABLAPL-552/2020	P K SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-9)
330	10443/2020	01.02.2020	CRLMC-3559/2019	S. C. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-9)
331	10444/2020	01.02.2020	ABLAPL-537/2020	U C JENA	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-9)
332	10445/2020	01.02.2020	ABLAPL-739/2020	BIBHUTI RANJAN MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-9)
333	10446/2020	01.02.2020	ABLAPL-704/2020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-9)

334	10447/2020	01.02.2020	ABLAPL-536/2020	H K PATRA	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-9)
335	10448/2020	01.02.2020	ABLAPL-705/2020	S. K. TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-9)
336	10449/2020	01.02.2020	ABLAPL-706/2020	P. K. JENA	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-9)
337	10450/2020	01.02.2020	ABLAPL-707/2020	P. K. JENA	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-9)
338	10451/2020	01.02.2020	ABLAPL-708/2020	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-9)
339	10452/2020	01.02.2020	ABLAPL-709/2020	RANJAN DAS	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-9)
340	10453/2020	01.02.2020	ABLAPL-710/2020	ASHOK KU SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-9)
341	10454/2020	01.02.2020	BLAPL-285/2020	M.R. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-9)
342	10455/2020	01.02.2020	ABLAPL-692/2020	T. R. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-9)
343	10456/2020	01.02.2020	BLAPL-290/2020	A. KALASH	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-9)
344	10457/2020	01.02.2020	BLAPL-283/2020	M.R. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-9)
345	10458/2020	01.02.2020	BLAPL-282/2020	S. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-9)
346	10459/2020	01.02.2020	BLAPL-279/2020	S.K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2020-			(Se at No-9)

							01-29			9)
347	10460/2020	01.02.2020	BLAPL-270/2020	S.R. PATTANAIAK	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-9)
348	10461/2020	01.02.2020	ABLAPL-663/2020	P K BARIK	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-9)
349	10462/2020	01.02.2020	WP (C) - 13779/2017	M.K.RANA	GENERAL		Order Dtd. 2019-01-24		WRIT BRANCH -10	(Se at No-56)
350	10463/2020	01.02.2020	CRLMP-97/2020	B C BIHIRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29			(Se at No-56)
351	10464/2020	01.02.2020	CRLMP-112/2020	K CHOUDHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29			(Se at No-56)
352	10465/2020	01.02.2020	ABLAPL-716/2020	R MALLICK	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-56)
353	10466/2020	01.02.2020	ABLAPL-717/2020	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-56)
354	10467/2020	01.02.2020	ABLAPL-718/2020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-56)
355	10468/2020	01.02.2020	ABLAPL-720/2020	P B SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-56)
356	10469/2020	01.02.2020	ABLAPL-723/2020	S R PANI	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-56)
357	10470/2020	01.02.2020	BLAPL-269/2020	SUBASH CHANDRA SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-56)
358	10471/2020	01.02.2020	ABLAPL-543/2020	S K PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-56)
359	10472/2020	01.02.2020	BLAPL-268/2020	DURGA PRASANNA	C.O.	COURT NO. 23	Order Dtd.			(Se at

			0	MISHRA			2020-01-29			No-56)
360	10473/2020	01.02.2020	ABLAPL-541/2020	S K PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-56)
361	10474/2020	01.02.2020	BLAPL-264/2020	S. BARIK	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-56)
362	10475/2020	01.02.2020	WA-270/2017	T. K. BARIK	GENERAL		Order Dtd. 2020-02-19		M.J.C.	(Se at No-1)
363	10476/2020	01.02.2020	ABLAPL-540/2020	BISWAJIT MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-1)
364	10477/2020	01.02.2020	BLAPL-257/2020	M.R. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-1)
365	10478/2020	01.02.2020	ABLAPL-538/2020	S BISWAL	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-1)
366	10479/2020	01.02.2020	BLAPL-254/2020	A.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-1)
367	10480/2020	01.02.2020	ABLAPL-624/2020	P S DAS	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-1)
368	10481/2020	01.02.2020	ABLAPL-610/2020	R R NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-1)
369	10482/2020	01.02.2020	BLAPL-247/2020	B. B. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-1)
370	10483/2020	01.02.2020	BLAPL-287/2020	NIRANJAN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-1)
371	10484/2020	01.02.2020	BLAPL-300/2020	KABITA PATRA	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-1)
37	10485/2	01.02.2020	BLAPL-	HIMANSHU	C.O.	COURT	Order			(Se

2	020	20	304/2020	KUMAR BHOL		NO. 23	Dtd. 2020-01-29			at No-1)
373	10486/2020	01.02.2020	ABLAPL-602/2020	T R DAS	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-1)
374	10487/2020	01.02.2020	ABLAPL-603/2020	T R DAS	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-1)
375	10488/2020	01.02.2020	ABLAPL-724/2020	B DAS	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-1)
376	10489/2020	01.02.2020	ABLAPL-725/2020	S BISWAL	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-1)
377	10490/2020	01.02.2020	ABLAPL-604/2020	ASHUTOSH MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-1)
378	10491/2020	01.02.2020	ABLAPL-605/2020	ASHUTOSH MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-1)
379	10492/2020	01.02.2020	ABLAPL-726/2020	SAILLENDRA BISWAL	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-1)
380	10493/2020	01.02.2020	ABLAPL-217/2020	S. BISWAL	C.O.	COURT NO. 9	Order Dtd. 2020-01-28			(Se at No-1)
381	10494/2020	01.02.2020	ABLAPL-731/2020	ARUN KUMAR JATI	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-1)
382	10495/2020	01.02.2020	ABLAPL-733/2020	B R SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-1)
383	10496/2020	01.02.2020	BLAPL-219/2020	P.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020-01-28			(Se at No-1)
384	10497/2020	01.02.2020	ABLAPL-734/2020	ARUN KUMAR JATI	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-1)

385	10498/2020	01.02.2020	ABLAPL-199/2020	B. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2020-02-28			(Se at No-1)
386	10499/2020	01.02.2020	ABLAPL-736/2020	A K BUDHIA	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-1)
387	10500/2020	01.02.2020	ABLAPL-737/2020	A K SARANGI	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-1)
388	10501/2020	01.02.2020	ABLAPL-740/2020	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-1)
389	10502/2020	01.02.2020	ABLAPL-601/2020	S K BHANJADEO	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-1)
390	10503/2020	01.02.2020	ABLAPL-606/2020	SARADA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-1)
391	10504/2020	01.02.2020	BLAPL-308/2020	BHOJARAJ SETH	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-1)
392	10505/2020	01.02.2020	ABLAPL-612/2020	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-1)
393	10506/2020	01.02.2020	BLAPL-311/2020	RAMAKANT MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-1)
394	10507/2020	01.02.2020	ABLAPL-616/2020	G. JAYASINGH	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-1)
395	10508/2020	01.02.2020	BLAPL-814/2020	P. K. JENA	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-1)
396	10509/2020	01.02.2020	ABLAPL-632/2020	B DAS	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-1)
397	10510/2020	01.02.2020	ABLAPL-202/2020	P.K. SINGH	C.O.	COURT NO. 9	Order Dtd. 2020-			(Se at No-

							01-28			1)
398	10511/2020	01.02.2020	ABLAPL-643/2020	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-1)
399	10512/2020	01.02.2020	ABLAPL-650/2020	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-1)
400	10513/2020	01.02.2020	ABLAPL-551/2020	P.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-1)
401	10514/2020	01.02.2020	ABLAPL-657/2020	TOPHAN PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-1)
402	10515/2020	01.02.2020	BLAPL-318/2020	ASHOK KU BEHERA	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-1)
403	10516/2020	01.02.2020	ABLAPL-549/2020	S. KANHAR	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-1)
404	10517/2020	01.02.2020	BLAPL-320/2020	JYOTI PRAKASH KAR	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-1)
405	10518/2020	01.02.2020	WP (C) - 659/2017	N. BEHERA	GENERAL		Order Dtd. 2019-09-17			(Se at No-1)
406	10519/2020	01.02.2020	ABLAPL-659/2020	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-1)
407	10520/2020	01.02.2020	BLAPL-322/2020	P. K. LENKA	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No-1)
408	10521/2020	01.02.2020	CRLMP-59/2020	S. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-27			(Se at No-1)
409	10522/2020	01.02.2020	ABLAPL-661/2020	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-1)
410	10523/2020	01.02.2020	BLAPL-324/2020	ASHUTOSH MOHANTY	C.O.	COURT NO. 23	Order Dtd.			(Se at

			0				2020-01-29			No-1)
41 1	10524/2 020	01.02.20 20	ABLAPL- 662/202 0	M PANDA	C.O.	COURT NO. 1	Order Dtd. 2020- 01-29			(Se at No- 1)
41 2	10525/2 020	01.02.20 20	CRLMP- 28/2020	S. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 01-27			(Se at No- 1)
41 3	10526/2 020	01.02.20 20	BLAPL- 326/202 0	A. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020- 01-29			(Se at No- 1)
41 4	10527/2 020	01.02.20 20	BLAPL- 328/202 0	JYOTI PRAKASH KAR	C.O.	COURT NO. 23	Order Dtd. 2020- 01-29			(Se at No- 1)
41 5	10528/2 020	01.02.20 20	BLAPL- 330/202 0	P. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020- 01-29			(Se at No- 1)
41 6	10529/2 020	01.02.20 20	ABLAPL- 547/202 0	P.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020- 01-28			(Se at No- 1)
41 7	10530/2 020	01.02.20 20	BLAPL- 339/202 0	M. R. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020- 01-29			(Se at No- 1)
41 8	10531/2 020	01.02.20 20	CRLREV- 1404/20 08	H. K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2020- 01-29			(Se at No- 1)
41 9	10532/2 020	01.02.20 20	CRLREV- 686/201 9	B. K. MOHARANA	C.O.	COURT NO. 7	Order Dtd. 2020- 01-29			(Se at No- 1)
42 0	10533/2 020	01.02.20 20	ABLAPL- 545/202 0	B. SINGH	C.O.	COURT NO. 1	Order Dtd. 2020- 01-28			(Se at No- 1)
42 1	10534/2 020	01.02.20 20	CRLREV- 897/201 9	P. K. BEHERA	C.O.	DR (J)	Order Dtd. 2020- 01-29			(Se at No- 1)
42 2	10535/2 020	01.02.20 20	CRLMP- 124/202 0	P. N. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 01-29			(Se at No- 1)
42	10536/2	01.02.20	WP (C) -	M/S.PRAMODA	C.O.	COURT	Order			(Se

3	020	20	25353/2019	KU.DASH		NO. 22	Dtd. 2019-12-19			at No-1)
424	10537/2020	01.02.2020	WP (C) - 13405/2017	B.K. MAHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29			(Se at No-1)
425	10538/2020	01.02.2020	WP (C) - 7646/2013	S.K. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29			(Se at No-1)
426	10539/2020	01.02.2020	WP (C) - 23380/2013	P.K. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29			(Se at No-1)
427	10540/2020	01.02.2020	CRLMP-64/2020	U. P. BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29			(Se at No-1)
428	10541/2020	01.02.2020	WP (C) - 13768/2010	N.K. ROUT	C.O.	COURT NO. 17	Order Dtd. 2020-01-29			(Se at No-1)
429	10542/2020	01.02.2020	CRLMP-94/2020	S. C. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29			(Se at No-1)
430	10543/2020	01.02.2020	CRLMP-55/2020	R.R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29			(Se at No-1)
431	10544/2020	01.02.2020	CRLMP-78/2020	S. C. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29			(Se at No-1)
432	10545/2020	01.02.2020	CRLMP-79/2020	S. C. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29			(Se at No-1)
433	10546/2020	01.02.2020	WP (C) - 2994/2020	T. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29			(Se at No-1)
434	10547/2020	01.02.2020	CRLMP-1183/2019	RANJAN DAS	C.O.	COURT NO. 17	Order Dtd. 2020-01-29			(Se at No-1)
435	10548/2020	01.02.2020	WP (C) - 2324/2020	M.R.ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29			(Se at No-1)

436	10549/2020	01.02.2020	CRLMP-1326/2019	P. S. DAS	C.O.	COURT NO. 17	Order Dtd. 2020-01-29			(Se at No-1)
437	10550/2020	01.02.2020	WP (C) - 2745/2020	P.K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29			(Se at No-1)
438	10551/2020	01.02.2020	CRLMP-1193/2018	M/S.CHINMAY A KUMAR NAYAK	C.O.	COURT NO. 9	Order Dtd. 2020-01-29			(Se at No-1)
439	10552/2020	01.02.2020	CRLMP-1146/2014	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29	WRIT BRANCH -4		(Se at No-17)
440	10553/2020	01.02.2020	CONTC-2123/2019	C. SETHY	C.O.	COURT NO. 17	Order Dtd. 2020-01-29			(Se at No-17)
441	10554/2020	01.02.2020	RVWPET-422/2019	P. K. PATRI	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No-17)
442	10555/2020	01.02.2020	RVWPET-422/2019	P. K. PATRI	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No-17)
443	10556/2020	01.02.2020	WP (C) - 1942/2020	M/S. P.R.MISHRA	C.O.	COURT NO. 8	Order Dtd. 2020-01-28			(Se at No-17)
444	10557/2020	01.02.2020	RVWPET-422/2019	P. K. PATRI	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No-17)
445	10558/2020	01.02.2020	WP (C) - 2531/2020	DEBENDRA BEHERA	C.O.	COURT NO. 8	Order Dtd. 2020-01-29			(Se at No-17)
446	10559/2020	01.02.2020	RVWPET-422/2019	P. K. PATRI	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No-17)
447	10560/2020	01.02.2020	WP (C) - 2526/2020	DEBENDRA BEHERA	C.O.	COURT NO. 8	Order Dtd. 2020-01-29			(Se at No-17)
448	10561/2020	01.02.2020	WP (C) - 2532/2020	DEBENDRA BEHERA	C.O.	COURT NO. 8	Order Dtd. 2020-			(Se at No-

							01-29			17)
449	10562/2020	01.02.2020	WP (C) - 50/2020	D. HAZRA	C.O.	COURT NO. 24	Order Dtd. 2020-01-29		WRIT BRANCH -5	(Se at No-47)
450	10563/2020	01.02.2020	WP (C) - 3243/2020	M/S.DINESH KUMAR PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29			(Se at No-47)
451	10564/2020	01.02.2020	WP (C) - 993/2020	P. K. BARIK	C.O.	COURT NO. 24	Order Dtd. 2020-01-28			(Se at No-47)
452	10565/2020	01.02.2020	WP (C) - 2559/2020	R.C. MUDULI	C.O.	COURT NO. 8	Order Dtd. 2020-01-29			(Se at No-47)
453	10566/2020	01.02.2020	WP (C) - 24725/2019	G. JAYASINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29		WRIT BRANCH -5	(Se at No-22)
454	10567/2020	01.02.2020	WP (C) - 2333/2020	NIRANJAN MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29			(Se at No-22)
455	10568/2020	01.02.2020	WP (C) - 10736/2019	ANANTA DAS	C.O.	COURT NO. 9	Order Dtd. 2020-01-29			(Se at No-22)
456	10569/2020	01.02.2020	WP (C) - 2334/2020	NIRANJAN MALLICK	C.O.	COURT NO. 9	Order Dtd. 2020-01-29			(Se at No-22)
457	10570/2020	01.02.2020	WP (C) - 2396/2020	NIRANJAN MALLICK	C.O.	COURT NO. 9	Order Dtd. 2020-01-29			(Se at No-22)
458	10571/2020	01.02.2020	WP (C) - 2331/2020	NIRANJAN MALLICK	C.O.	COURT NO. 9	Order Dtd. 2020-01-29			(Se at No-22)
459	10572/2020	01.02.2020	WP (C) - 2328/2020	NIRANJAN MALLICK	C.O.	COURT NO. 9	Order Dtd. 2020-01-29			(Se at No-22)
460	10573/2020	01.02.2020	WP (C) - 2330/2020	NIRANJAN MALLICK	C.O.	COURT NO. 9	Order Dtd. 2020-01-29			(Se at No-22)
461	10574/2020	01.02.2020	WP (C) - 2622/2020	R.K.BARIK	C.O.	COURT NO. 8	Order Dtd.			(Se at

			20				2020-01-29			No-22)
46 2	10575/2 020	01.02.20 20	WP (C) - 2628/20 20	R.K. BARIK	C.O.	COURT NO. 8	Order Dtd. 2020- 01-29			(Se at No- 22)
46 3	10576/2 020	01.02.20 20	WP (C) - 2327/20 20	NIRANJAN MALLICK	C.O.	COURT NO. 8	Order Dtd. 2020- 01-29			(Se at No- 22)
46 4	10577/2 020	01.02.20 20	WP (C) - 25118/2 019	S. B. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020- 01-10			(Se at No- 22)
46 5	10578/2 020	01.02.20 20	WP (C) - 3464/20 20	P. K. PATRI	C.O.	COURT NO. 22	Order Dtd. 2020- 01-29			(Se at No- 22)
46 6	10579/2 020	01.02.20 20	WP (C) - 25522/2 019	S. B. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2020- 01-10			(Se at No- 22)
46 7	10580/2 020	01.02.20 20	WP (C) - 25525/2 019	S. B. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2020- 01-10			(Se at No- 22)
46 8	10581/2 020	01.02.20 20	WP (C) - 25530/2 019	S. B. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2020- 01-10			(Se at No- 22)
46 9	10582/2 020	01.02.20 20	WP (C) - 25534/2 019	S. B. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2020- 01-10			(Se at No- 22)
47 0	10583/2 020	01.02.20 20	WP (C) - 25536/2 019	S. B. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2020- 01-10			(Se at No- 22)
47 1	10584/2 020	01.02.20 20	WP (C) - 25539/2 019	S. B. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2020- 01-10			(Se at No- 22)
47 2	10585/2 020	01.02.20 20	WP (C) - 25542/2 019	S. B. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2020- 01-10			(Se at No- 22)
47 3	10586/2 020	01.02.20 20	WP (C) - 25543/2 019	S. B. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2020- 01-10			(Se at No- 22)
47	10587/2	01.02.20	WP (C) -	M/S. ADITYA	C.O.	COURT	Order			(Se

4	020	20	1886/2020	KUMAR MOHAPATRA		NO. 3	Dtd. 2020-01-29			at No-22)
475	10588/2020	01.02.2020	ELPET-5/2019	MADAN DAS	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No-22)
476	10589/2020	01.02.2020	ELPET-5/2019	R. K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No-22)
477	10590/2020	01.02.2020	WP (C) - 3076/2020	P. K. SINGH	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No-22)
478	10591/2020	01.02.2020	WP (C) - 3387/2020	SUMANTA DAS	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No-22)
479	10592/2020	01.02.2020	WP (C) - 2924/2020	P. K. BARIK	C.O.	COURT NO. 24	Order Dtd. 2020-01-29			(Se at No-22)
480	10593/2020	01.02.2020	WP (C) - 2924/2020	P. R. NAYAK	C.O.	COURT NO. 24	Order Dtd. 2020-01-29			(Se at No-22)
481	10594/2020	01.02.2020	WP (C) - 3292/2020	M/S.SHASHIB HUSAN BISWAL	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No-22)
482	10595/2020	01.02.2020	WP (C) - 3442/2020	L. D. SAHU	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No-22)
483	10596/2020	01.02.2020	WP (C) - 3401/2020	A. K. JATI	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No-22)
484	10597/2020	01.02.2020	FAO-482/2016	B. R. SENAPATI	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No-22)
485	10598/2020	01.02.2020	FAO-712/2018	P. K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No-22)
486	10599/2020	01.02.2020	CONTC-23/2020	BISWAJIT DAS	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No-22)

487	10600/2020	01.02.2020	CONTC-24/2020	BISWAJIT DAS	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No-22)
488	10601/2020	01.02.2020	CONTC-291/2020	G. SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No-22)
489	10602/2020	01.02.2020	WP (C) - 2384/2020	M. R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No-22)
490	10603/2020	01.02.2020	WP (C) - 2527/2020	JANMEJAY PARIDA	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No-22)
491	10604/2020	01.02.2020	WP (C) - 3041/2020	CHINTU SAMAL	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No-22)
492	10605/2020	01.02.2020	WP (C) - 2589/2020	M. R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No-22)
493	10606/2020	01.02.2020	WP (C) - 2600/2020	B.M.SARANGI	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No-22)
494	10607/2020	01.02.2020	WP (C) - 1769/2020	K. RATH	C.O.	COURT NO. 8	Order Dtd. 2020-01-29			(Se at No-22)
495	10608/2020	01.02.2020	WP (C) - 2599/2020	B.M.SARANGI	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No-22)
496	10609/2020	01.02.2020	WP (C) - 1767/2020	K. RATH	C.O.	COURT NO. 8	Order Dtd. 2020-01-29			(Se at No-22)
497	10610/2020	01.02.2020	WP (C) - 2807/2020	MANASI MOHAPATRA	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No-22)
498	10611/2020	01.02.2020	WP (C) - 2007/2020	NIRANJAN MALLICK	C.O.	COURT NO. 8	Order Dtd. 2020-01-29			(Se at No-22)
499	10612/2020	01.02.2020	WP (C) - 1552/2020	P. N. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-			(Se at No-

							01-29			22)
500	10613/2020	01.02.2020	WP (C) - 14171/2018	L.D. SAHU	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-22)
501	10614/2020	01.02.2020	WP (C) - 978/2020	RANJAN DAS	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No-22)
502	10615/2020	01.02.2020	WP (C) - 19749/2018	S. B. MOHAPATRA	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No-22)
503	10616/2020	01.02.2020	WP (C) - 2886/2020	R.K. BISOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29			(Se at No-22)
504	10617/2020	01.02.2020	WP (C) - 19749/2018	SURENDRA DAS	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No-22)
505	10618/2020	01.02.2020	WP (C) - 9375/2018	NANDA KISHORE ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No-22)
506	10619/2020	01.02.2020	WP (C) - 2888/2020	R.K. BISOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29			(Se at No-22)
507	10620/2020	01.02.2020	WP (C) - 2889/2020	R.K. BISOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29			(Se at No-22)
508	10621/2020	01.02.2020	WP (C) - 2893/2020	R.K. BISOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29			(Se at No-22)
509	10622/2020	01.02.2020	WP (C) - 2891/2020	R.K. BISOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29			(Se at No-22)
510	10623/2020	01.02.2020	WP (C) - 2892/2020	R.K. BISOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29			(Se at No-22)
511	10624/2020	01.02.2020	WP (C) - 3211/2020	P.L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29		WRIT BRANCH -3	(Se at No-33)
512	10625/2020	01.02.2020	WP (C) - 2431/2020	N.K. ROUT	C.O.	COURT NO. 3	Order Dtd.			(Se at

			20			OLD	2020-01-29			No-33)
513	10626/2020	01.02.2020	WP (C) - 2236/2020	N.K. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29			(Se at No-33)
514	10627/2020	01.02.2020	WP (C) - 2233/2020	N.K. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29			(Se at No-33)
515	10628/2020	01.02.2020	WP (C) - 1170/2020	B. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29			(Se at No-33)
516	10629/2020	01.02.2020	WP (C) - 2903/2020	ANANTA DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29			(Se at No-33)
517	10630/2020	01.02.2020	WP (C) - 2670/2020	C.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29			(Se at No-33)
518	10631/2020	01.02.2020	WP (C) - 1413/2020	P.K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29			(Se at No-33)
519	10632/2020	01.02.2020	WP (C) - 2926/2020	S.K. TRIPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29			(Se at No-33)
520	10633/2020	01.02.2020	WP (C) - 2927/2020	S.K. TRIPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29			(Se at No-33)
521	10634/2020	01.02.2020	WP (C) - 2928/2020	S.K. TRIPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29			(Se at No-33)
522	10635/2020	01.02.2020	WP (C) - 2385/2020	M/S.S.K.MAN DAL	C.O.	COURT NO. 8	Order Dtd. 2020-01-29			(Se at No-33)
523	10636/2020	01.02.2020	WP (C) - 1885/2020	A. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-29			(Se at No-33)
524	10637/2020	01.02.2020	WP (C) - 2198/2020	A. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-29			(Se at No-33)
52	10638/2	01.02.2020	WP (C) -	A. MISHRA	C.O.	COURT	Order			(Se

5	020	20	1889/20 20			NO. 2 OLD	Dtd. 2020- 01-29			at No- 33)
52 6	10639/2 020	01.02.20 20	WP (C) - 16149/2 017	R.R. DAS	C.O.	COURT NO. 3	Order Dtd. 2020- 01-29		WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 109)
52 7	10640/2 020	01.02.20 20	WP (C) - 1888/20 20	A. MISHRA	C.O.	COURT NO. 3	Order Dtd. 2020- 01-29			(Se at No- 109)
52 8	10641/2 020	01.02.20 20	WP (C) - 16149/2 017	SPANDAN MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2020- 01-29		WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 109)
52 9	10642/2 020	01.02.20 20	WP (C) - 1887/20 20	A. MISHRA	C.O.	COURT NO. 3	Order Dtd. 2020- 01-29			(Se at No- 109)
53 0	10643/2 020	01.02.20 20	WP (C) - 16149/2 017	B. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2020- 01-29		WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 109)
53 1	10644/2 020	01.02.20 20	WP (C) - 2275/20 20	A. MISHRA	C.O.	COURT NO. 3	Order Dtd. 2020- 01-29			(Se at No- 109)
53 2	10645/2 020	01.02.20 20	WP (C) - 2209/20 20	A. MISHRA	C.O.	COURT NO. 3	Order Dtd. 2020- 01-29			(Se at No- 109)
53 3	10646/2 020	01.02.20 20	WP (C) - 3383/20 20	PRASANT KUMAR JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020- 01-29			(Se at No- 109)
53 4	10647/2 020	01.02.20 20	CRLA- 568/201 3	P.R. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2020- 01-28		CRIMIN AL APPEAL	(Se at No- 6)
53 5	10648/2 020	01.02.20 20	WP (C) - 2247/20 20	A. MISHRA	C.O.	COURT NO. 9	Order Dtd. 2020- 01-29			(Se at No- 6)
53	10649/2	01.02.20	WP (C) -	K.K. JENA	C.O.	COURT	Order			(Se

6	020	20	1139/2020			NO. 24	Dtd. 2020-01-29			at No-6)
537	10650/2020	01.02.2020	WP (C) - 2845/2020	M. N. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-29			(Se at No-6)
538	10651/2020	01.02.2020	WP (C) - 190/2020	B.C. PANDA	C.O.	COURT NO. 24	Order Dtd. 2020-01-29		WRIT BRANCH -1	(Se at No-1)
539	10652/2020	01.02.2020	WP (C) - 25587/2019	ASHOK KUMAR RANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-29		WRIT BRANCH (DIVISION BENCH)	(Se at No-109)
540	10653/2020	01.02.2020	WP (C) - 116/2020	P. K. SWAIN	C.O.	COURT NO. 24	Order Dtd. 2020-01-29		WRIT BRANCH -1	(Se at No-1)
541	10654/2020	01.02.2020	CRLA-68/2020	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-29			(Se at No-1)
542	10655/2020	01.02.2020	ADMLS-2/2006	M.R. BARIK	C.O.	COURT NO. 17	Order Dtd. 2020-01-29			(Se at No-1)
543	10656/2020	01.02.2020	CMAPL-790/2015	M. M. PANDA	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No-1)
544	10657/2020	01.02.2020	ADMLS-2/2006	B.K. LENKA	C.O.	COURT NO. 17	Order Dtd. 2020-01-29			(Se at No-1)
545	10658/2020	01.02.2020	WP (C) - 10300/2013	D. K. MOHANTY	C.O.	CH	Order Dtd. 2020-01-29			(Se at No-1)
546	10659/2020	01.02.2020	WP (C) - 1891/2020	K. CHOUDHURY	C.O.	COURT NO. 9	Order Dtd. 2020-01-29		WRIT BRANCH (DIVISION BENCH)	(Se at No-109)
547	10660/2020	01.02.2020	WP (C) - 24264/2019	D. K. NAIK	C.O.	COURT NO. 19	Order Dtd. 2020-01-29		WRIT BRANCH (DIVISION BENCH)	(Se at No-112)
54	10661/2	01.02.2020	WP (C) -	K.	C.O.	COURT	Order		WRIT	(Se

8	020	20	524/2020	CHOUDHURY		NO. 9	Dtd. 2020-01-29		BRANCH (DIVISION BENCH)	at No-110)
549	10662/2020	01.02.2020	WP (C) - 27143/2019	L. D. PANDA	C.O.	COURT NO. 19	Order Dtd. 2020-01-29		WRIT BRANCH (DIVISION BENCH)	(Se at No-109)
550	10663/2020	01.02.2020	WP (C) - 27144/2019	L. D. PANDA	C.O.	COURT NO. 19	Order Dtd. 2020-01-29		WRIT BRANCH (DIVISION BENCH)	(Se at No-109)
551	10664/2020	01.02.2020	WP (C) - 776/2020	K. CHOUDHURY	C.O.	COURT NO. 9	Order Dtd. 2020-01-29		WRIT BRANCH (DIVISION BENCH)	(Se at No-113)
552	10665/2020	01.02.2020	WP (C) - 25098/2019	B. K. MOHARANA	C.O.	COURT NO. 3	Order Dtd. 2020-01-28			(Se at No-113)
553	10666/2020	01.02.2020	WP (C) - 2144/2020	K. CHOUDHURY	C.O.	COURT NO. 9	Order Dtd. 2020-01-29		WRIT BRANCH (DIVISION BENCH)	(Se at No-113)
554	10667/2020	01.02.2020	RVWPET-282/2019	T. BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-27			(Se at No-113)
555	10668/2020	01.02.2020	WP (C) - 25098/2019	P. N. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2020-01-28			(Se at No-113)
556	10669/2020	01.02.2020	WP (C) - 28582/2019	P.K. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2020-01-29			(Se at No-113)
557	10670/2020	01.02.2020	CONTC-2092/2019	B. M. BHUYAN	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No-113)
558	10671/2020	01.02.2020	WP (C) - 27935/2019	BHOJARAJ SETH	C.O.	COURT NO. 19	Order Dtd. 2020-			(Se at No-

							01-07			113)
559	10672/2020	01.02.2020	WP (C) - 6421/2019	K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-113)
560	10673/2020	01.02.2020	WP (C) - 6421/2019	N.K. SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-113)
561	10674/2020	01.02.2020	WP (C) - 28250/2019	BIKRAM BEHERA	C.O.	COURT NO. 24	Order Dtd. 2020-01-29			(Se at No-113)
562	10675/2020	01.02.2020	WP (C) - 28247/2019	BIKRAM BEHERA	C.O.	COURT NO. 24	Order Dtd. 2020-01-29			(Se at No-113)
563	10676/2020	01.02.2020	WP (C) - 25632/2019	MANOJ KUMAR AGRAWALLA	C.O.	COURT NO. 9	Order Dtd. 2020-01-29			(Se at No-113)
564	10677/2020	01.02.2020	WP (C) - 26389/2019	K.N. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2020-01-29			(Se at No-113)
565	10678/2020	01.02.2020	WP (C) - 3191/2020	MANAS PATI	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No-113)
566	10679/2020	01.02.2020	WP (C) - 2908/2020	M/S.GYANA RANJAN TRIPATHY	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No-113)
567	10680/2020	01.02.2020	WP (C) - 24134/2019	SAK DORA	C.O.	COURT NO. 24	Order Dtd. 2020-01-29			(Se at No-113)
568	10681/2020	01.02.2020	WP (C) - 2907/2020	MANAS PATI	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No-113)

569	10682/2020	01.02.2020	CMP-1299/2019	P.K. ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Seat No-113)
570	10683/2020	01.02.2020	WP (C) - 2906/2020	MANAS PATI	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Seat No-113)
571	10684/2020	01.02.2020	CMP-1299/2019	H.K. PANDA	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Seat No-113)
572	10685/2020	01.02.2020	WP (C) - 2905/2020	MANAS PATI	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Seat No-113)
573	10686/2020	01.02.2020	WP (C) - 3188/2020	MANAS PATI	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Seat No-113)
574	10687/2020	01.02.2020	WP (C) - 18870/2014	A.K. BARIK	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Seat No-113)
575	10688/2020	01.02.2020	WP (C) - 2904/2020	MANAS PATI	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Seat No-113)
576	10689/2020	01.02.2020	CRLMP-29/2020	S. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-27			(Seat No-113)
577	10690/2020	01.02.2020	WP (C) - 2036/2020	M/S, KRISHNA CHANDRA SAHU	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Seat No-113)
578	10691/2020	01.02.2020	WP (C) - 1266/2018	S. MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-29			(Seat No-113)
579	10692/2020	01.02.2020	WP (C) - 2481/20	M/S. PRAMODA KUMAR DASH	C.O.	COURT NO. 22	Order Dtd.			(Seat

			20				2020-01-29			No-113)
580	10693/2020	01.02.2020	WP (C) - 1266/2018	P.K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-29			(Seat No-113)
581	10694/2020	01.02.2020	WP (C) - 2485/2020	M/S. PRAMODA KUMAR DASH	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Seat No-113)
582	10695/2020	01.02.2020	WP (C) - 1266/2018	P.K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-29			(Seat No-113)
583	10696/2020	01.02.2020	WP (C) - 18007/2019	P. PRADHAN	C.O.	COURT NO. 9	Order Dtd. 2020-01-29		WRIT BRANCH (DIVISION BENCH)	(Seat No-113)
584	10697/2020	01.02.2020	WP (C) - 14575/2019	J.R. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2020-01-29			(Seat No-113)
585	10698/2020	01.02.2020	WP (C) - 18008/2019	P. PRADHAN	C.O.	COURT NO. 9	Order Dtd. 2020-01-29		WRIT BRANCH (DIVISION BENCH)	(Seat No-113)
586	10699/2020	01.02.2020	WP (C) - 1813/2020	T. BAG	C.O.	COURT NO. 8	Order Dtd. 2020-01-28		WRIT BRANCH -2	(Seat No-6)
587	10700/2020	01.02.2020	WP (C) - 1875/2020	B.R. SETH	C.O.	COURT NO. 8	Order Dtd. 2020-01-28			(Seat No-6)
588	10701/2020	01.02.2020	WP (C) - 136/2020	T. BAG	C.O.	COURT NO. 8	Order Dtd. 2020-01-22			(Seat No-6)
589	10702/2020	01.02.2020	WP (C) - 1019/2020	SARAT DASH	C.O.	COURT NO. 8	Order Dtd. 2020-01-28			(Seat No-6)
590	10703/2020	01.02.2020	WP (C) - 502/2020	G.K. NANDA	C.O.	COURT NO. 8	Order Dtd. 2020-		WRIT BRANCH -5	(Seat No-

							01-29			32)
59 1	10704/2 020	01.02.20 20	WP (C) - 1764/20 20	K. RATH	C.O.	COURT NO. 8	Order Dtd. 2020- 01-29			(Se at No- 32)
59 2	10705/2 020	01.02.20 20	WP (C) - 1765/20 20	K. RATH	C.O.	COURT NO. 8	Order Dtd. 2020- 01-29			(Se at No- 32)
59 3	10706/2 020	01.02.20 20	WP (C) - 1766/20 20	K. RATH	C.O.	COURT NO. 8	Order Dtd. 2020- 01-29			(Se at No- 32)
59 4	10707/2 020	01.02.20 20	WP (C) - 2404/20 20	P.K. JENA	C.O.	COURT NO. 8	Order Dtd. 2020- 01-29	WRIT BRANCH -1		(Se at No- 4)
59 5	10708/2 020	01.02.20 20	WP (C) - 10825/2 016	TAPAN SWAIN	C.O.	COURT NO. 8	Order Dtd. 2020- 01-29	WRIT BRANCH -8		(Se at No- 29)
59 6	10709/2 020	01.02.20 20	WP (C) - 3143/20 20	A. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2020- 01-29			(Se at No- 29)
59 7	10710/2 020	01.02.20 20	WP (C) - 2679/20 20	SARAT DASH	C.O.	COURT NO. 8	Order Dtd. 2020- 01-29			(Se at No- 29)
59 8	10711/2 020	01.02.20 20	WP (C) - 2678/20 20	SARAT DASH	C.O.	COURT NO. 8	Order Dtd. 2020- 01-29			(Se at No- 29)
59 9	10712/2 020	01.02.20 20	WP (C) - 2676/20 20	SARAT DASH	C.O.	COURT NO. 8	Order Dtd. 2020- 01-29			(Se at No- 29)
60 0	10713/2 020	01.02.20 20	WP (C) - 2675/20 20	SARAT DASH	C.O.	COURT NO. 8	Order Dtd. 2020- 01-29			(Se at No- 29)
60 1	10714/2 020	01.02.20 20	WP (C) - 16303/2 019	M.K.PATI	GENE RAL		Order Dtd. 2019- 09-13			(Se at No- 29)
60 2	10715/2 020	01.02.20 20	WP (C) - 2673/20 20	SARAT DASH	C.O.		Order Dtd. 2020- 01-29			(Se at No- 29)
60 3	10716/2 020	01.02.20 20	WP (C) - 2672/20	SARAT DASH	C.O.		Order Dtd.			(Se at

			20				2020-01-29			No-29)
604	10717/2020	01.02.2020	WP (C) - 2643/2020	P.K. PATTANAYAK	C.O.	COURT NO. 8	Order Dtd. 2020-01-29		WRIT BRANCH -3	(Se at No-11)
605	10718/2020	01.02.2020	WP (C) - 2644/2020	P.K. PATTANAYAK	C.O.	COURT NO. 8	Order Dtd. 2020-01-29			(Se at No-11)
606	10719/2020	01.02.2020	FAO-628/2011	P.K.LENKA	GENERAL		Order Dtd. 2018-03-14		MISC. APPEAL SEC.	(Se at No-4)
607	10720/2020	01.02.2020	CRLMP-641/2016	S.N.SHARMA	GENERAL		Order Dtd. 2020-01-24		WRIT BRANCH -7	(Se at No-48)
608	10721/2020	01.02.2020	WP (C) - 3093/2002	S.D.SWAIN	GENERAL		Order Dtd. 2020-01-17			(Se at No-48)
609	10722/2020	01.02.2020	WP (C) - 25824/2019	S.D. SWAIN	GENERAL		Order Dtd. 2019-12-16			(Se at No-48)
610	10723/2020	01.02.2020	ABLAPL-19721/2019	N.K.ROUT	GENERAL		Order Dtd. 2020-01-22			(Se at No-48)
611	10724/2020	01.02.2020	ABLAPL-9578/2019	N.K.ROUT	GENERAL		Order Dtd. 9999-12-31			(Se at No-48)
612	10725/2020	01.02.2020	LAA-11/2008	M.K.RANA	GENERAL		Order Dtd. 2015-06-18		FIRST APPEAL	(Se at No-1)
613	10726/2020	01.02.2020	WA-208/2008	M.K.RANA	GENERAL		Order Dtd. 2020-01-29		M.J.C.	(Se at No-1)
614	10727/2020	01.02.2020	RVWPET-53/2003	M.K.RANA	GENERAL		Order Dtd. 2020-01-29			(Se at No-1)
615	10728/2020	01.02.2020	WP (C) - 953/2020	M.K.RANA	GENERAL		Order Dtd. 2020-01-28			(Se at No-1)
61	10729/2	01.02.2020	WP (C) -	L.D. SAHU	C.O.	COURT	Order			(Se

6	020	20	14173/2018			NO. 1	Dtd. 2020-01-28			at No-1)
617	10730/2020	01.02.2020	WP (C) - 954/2020	M.K.RANA	GENERAL		Order Dtd. 2020-01-28			(Se at No-1)
618	10731/2020	01.02.2020	OJC- 1463/2000	M.K.RANA	GENERAL		Order Dtd. 2019-08-21			(Se at No-1)
619	10732/2020	01.02.2020	WP (C) - 14175/2018	L.D. SAHU	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-1)
620	10733/2020	01.02.2020	WP (C) - 14177/2018	L.D. SAHU	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-1)
621	10734/2020	01.02.2020	WP (C) - 2892/2020	M.K.RANA	GENERAL		Order Dtd. 2020-01-29			(Se at No-1)
622	10735/2020	01.02.2020	WP (C) - 14178/2018	L.D. SAHU	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-1)
623	10736/2020	01.02.2020	WP (C) - 2886/2020	M.K.RANA	GENERAL		Order Dtd. 2020-01-29			(Se at No-1)
624	10737/2020	01.02.2020	WP (C) - 14179/2018	L.D. SAHU	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-1)
625	10738/2020	01.02.2020	WP (C) - 14180/2018	L.D. SAHU	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-1)
626	10739/2020	01.02.2020	WP (C) - 2891/2020	M.K.RANA	GENERAL		Order Dtd. 2020-01-29			(Se at No-1)
627	10740/2020	01.02.2020	WP (C) - 14181/2018	L.D. SAHU	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-1)
628	10741/2020	01.02.2020	WP (C) - 2889/2020	M.K.RANA	GENERAL		Order Dtd. 2020-01-29			(Se at No-1)

629	10742/2020	01.02.2020	WP (C) - 14182/2018	L.D. SAHU	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-1)
630	10743/2020	01.02.2020	WP (C) - 2888/2020	M.K.RANA	GENERAL		Order Dtd. 2020-01-29			(Se at No-1)
631	10744/2020	01.02.2020	WP (C) - 14183/2018	L.D. SAHU	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-1)
632	10745/2020	01.02.2020	WP (C) - 14184/2018	L.D. SAHU	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-1)
633	10746/2020	01.02.2020	WP (C) - 2893/2020	M.K.RANA	GENERAL		Order Dtd. 2020-01-29			(Se at No-1)
634	10747/2020	01.02.2020	WP (C) - 14186/2018	L.D. SAHU	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-1)
635	10748/2020	01.02.2020	WP (C) - 14178/2018	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-1)
636	10749/2020	01.02.2020	WP (C) - 14179/2018	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-1)
637	10750/2020	01.02.2020	WP (C) - 14180/2018	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-1)
638	10751/2020	01.02.2020	WP (C) - 14675/2017	M.K.RANA	GENERAL		Order Dtd. 2019-03-27		WRIT BRANCH -10	(Se at No-57)
639	10752/2020	01.02.2020	WP (C) - 14181/2018	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-57)
640	10753/2020	01.02.2020	WP (C) - 21724/2019	M.K.RANA	GENERAL		Order Dtd. 2020-01-28			(Se at No-57)
641	10754/2020	01.02.2020	WP (C) - 14182/2018	R.M. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-			(Se at No-

							01-28			57)
64 2	10755/2 020	01.02.20 20	WP (C) - 21235/2 019	M.K.RANA	GENE RAL		Order Dtd. 2020- 01-28			(Se at No- 57)
64 3	10756/2 020	01.02.20 20	WP (C) - 14183/2 018	R.M. DAS NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020- 01-28			(Se at No- 57)
64 4	10757/2 020	01.02.20 20	WP (C) - 14186/2 018	R.M. DAS NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020- 01-28			(Se at No- 57)
64 5	10758/2 020	01.02.20 20	FA- 112/197 5	BIKRAM BEHERA	GENE RAL		Judgem ent Dtd. 1990- 02-26			(Se at No- 57)

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